

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 7th April, 2026

S.O 92 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints below mentioned officers/officials to be the Executive Magistrate(s), who shall exercise all the power of an Executive Magistrate within their territorial jurisdiction of District Bandipora.

S. No.	Name of officer/official	Jurisdiction
1.	Imran Mohammad	AEE, Sumbal
2.	Syed Umer Andrabe	AE, Hajin
3.	Waseem Ayoub	JE, Sumbal
4.	Nisar Ahmad Bhat	JE, Hajin
5.	Abdul Rashid Lone	AEE, EDS Gurez
6.	Mohd Ayub Bhat	AE, ESD Kaloosa
7.	Manzoor Ahmad Mir	AE, ESD Bandipora
8.	Gowher Ahmad Dar	JE, ESD Kaloosa
9.	Gh. Mohd Bhat	JE, ESD Bandipora

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)

Commissioner/Secretary to the Government

No. LAW-Powr/06/2023-10

Dated :- 07 -04 - 2026

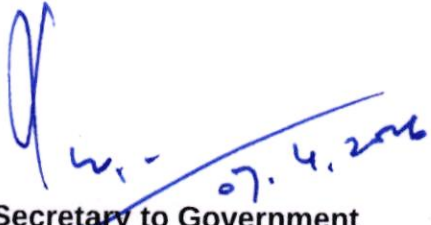
Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. District Magistrate Bandipora. This is with reference to letter No. DCB/Estt/2026/7612758/618 Dated:- 31-03-2026.

Sd/-

[Handwritten signature]
 7.4.2026

5. Managing Director, KPDCL.
6. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section


Additional Secretary to Government
Department of Law, Justice & PA
